

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 184 of 2013, A.No. 185 of 2013, A.No. 305 of 2013, A.No. 264 of 2013,
A.No. 17 of 2014, A. No. 18 of 2014, A.No. 33 of 2014, A.No. 328 of 2013, A.
No. 263 of 2013 & A.No. 293 of 2013

Dated:- **23rd July, 2015**

In the matter of:

	A.No. 184 of 2013	
Bhaskar Shrachi Alloys Ltd.		... Appellant(s)
Versus		
Central Electricity Regulatory Commission & Anr.		...Respondent(s)
	A.No. 185of 2013	
Bhaskar Shrachi Alloys Ltd.		... Appellant(s)
Versus		
Central Electricity Regulatory Commission & Anr.		...Respondent(s)
	A.No. 305 of 2013	
Steel Authority of India Ltd.		... Appellant(s)
Versus		
Damodar Valley Corporation & Ors.		...Respondent(s)
	A.No. 264 of 2013	
Steel Authority of India Ltd..		... Appellant(s)
Versus		
Damodar Valley Corporation & Ors.		...Respondent(s)
	A.No. 17 of 2014	
Maithan Alloys Ltd.		... Appellant(s)
Versus		
Central Electricity Regulatory Commission & Anr.		... Respondent(s)
	A.No. 18 of 2014	
Jai Balaji Industries Ltd.		... Appellant(s)
Versus		
Central Electricity Regulatory		

Commission & Anr.		Respondent(s)
	A.No. 33 of 2014		
Impex Ferro Tech Ltd. versus Central Electricity Regulatory Commission & Anr.		Appellant(s)
		...	Respondent(s)
	A. No. 328 of 2013		
Shyam Ferro Alloys Ltd. Versus Central Electricity Regulatory Commission & Anr.		Appellant(s)
		...	Respondent(s)
	A.No. 263 of 2013		
Bhaskar Shrachi Alloys Ltd. Versus Central Electricity Regulatory Commission & Anr.		Appellant(s)
		...	Respondent(s)
	A.No. 293 of 2013		
Bhaskar Shrachi Alloys Ltd.. Versus Central Electricity Regulatory Commission & Anr.		...	Appellant(s)
		...	Respondent(s)

ORDER

Bench is not assembled today.

Matter is posted for 4th September, 2015.

Court Master

rkt